

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 918/96

New Delhi this the 27th day of February, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri R.K. Ahooja, Member (A)

Shri T.S. Nimbekar
s/o Shri Dhanna Ram
had been working as Senior Typist in
the O/O Genl. Manager, N.R. Baroda House,
New Delhi.
and resident of

C-8/243, Yamuna Vihar, Delhi-53

(By Advocate Shri P.M. Ahlawat) ... Applicant
Vs.

Union of India through

1. The Ex.Officio Principal Secretary to the Govt. of India, Ministry of Railways & Chairman, Railway Board, Rail Bhawan, New Delhi.
2. The General Manager, Northern Railway, Baroda House, New Delhi.
3. The Financial Adviser & Chief Accounts Officer, Northern Railway, Baroda House, New Delhi-1

(By Advocate Shri R.L. Dhawan) ... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Heard.

2. Shri P.M. Ahlawat, learned counsel for the applicant submits that his claim now is restricted to only payment of 18% interest on the pension amount which has now been admittedly paid to him by the respondents on 4.9.96. He claims interest on the amount of pension from 1981 i.e. from the date of Railway Board's letter dated 6.2.1981 (Ann. A.2)

3. We have considered the pleadings and the submissions made by the learned counsel for both the parties. We note that the applicant himself has filed this OA on 2.5.96 and thereafter the respondents have made the payments of due pension amount including gratuity by the order dated 4.9.96. Taking into account, therefore, the facts and circumstances of the case, we direct the respondents to pay 12% interest on the

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pension and other retiral benefits paid to him from the date of filing of this application i.e. 2.5.96, till the date of actual payment.

4. The above directions shall be complied with by the respondents within a period of two months from the date of receipt of a copy of this order. O.A. is disposed of as above.

No order as to costs.

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(R.K. Allochay)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (B)

S.K.